

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:441
ANSWERED ON:23.11.2006
ESPIONAGE ACTIVITIES IN ARMED FORCES
Dhanaraju Dr. K.

Will the Minister of DEFENCE be pleased to state:

- (a) Whether the incidents of espionage in the Armed Forces have come in the notice of the Government ;
- (b) If so, the number of such cases reported during each of the last three years and current year, force-wise ;
- (c) The foreign countries/foreign outfits with which the espionage rings have been found to be linked ;
- (d) The number of persons arrested and punished during the said period; and
- (e) The steps proposed to be taken to strengthen counter-intelligence machinery in the country in order to effectively bust the espionage rings ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a)&(b) : A few cases of involvement of Armed Forces personnel in espionage activities have come to the notice of the Government. The number of such cases reported during last three years and current year in the Armed Forces are as under:

	2003	2004	2005	2006
Army	4	-	1	3
Navy	-	-	1	1
Air Force	-	-	-	1

- (c) Pakistan Intelligence Operatives/Pakistan High Commission Staff has been found involved/linked with some of these cases.
- (d) 23 Armed Forces personnel have been arrested for involvement in these cases. Of these 21 have been awarded stringent punishment.
- (e) Comprehensive preventive measures based on modus operandi of hostile countries/ organizations are being enforced and regular security review is carried out from time to time with a view to sensitize the environment for making security apparatus foolproof. In addition the existing Counter Intelligence set up in the Armed Forces is synergized on a regular basis to meet the new challenges. Stringent action is being undertaken against the accused persons and exemplary punishment is being awarded.